

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:6953  
ANSWERED ON:11.05.2005  
VACANT POSTS OF OFFICERS UNDER CENTRAL STAFFING SCHEME  
Nayak Shri Ananta; Patasani Dr. (Prof.) Prasanna Kumar

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the existing instructions and guidelines for selection of officers in the grade of Deputy Secretary/Director under the Central Staffing Scheme under the Government of India;
- (b) the number of posts at the level of Deputy Secretary and Director separately lying vacant and to be filled up under the Central Staffing Scheme during 2005;
- (c) the number of vacancies in which appointment orders has been issued by the Department of Personnel separately for Deputy Secretary and Director;
- (d) the number of concerned department/Ministry which has selected a particular officer but the relevant appointment order is yet to be issued for appointment of Deputy Secretary and Director; and
- (e) the reasons for delay in issuance of appointment order by the Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): Appointment to the posts of Deputy Secretary/Director in the Government of India are made under the Central Staffing Scheme, by borrowing officers from the All India Services and participating Group 'A' Services, so as to meet the Centre's need for fresh inputs at Middle Management levels in policy planning, formulation of policy and implementation of programmes. A panel of names for each vacancy is considered keeping in view the educational qualifications, service, experience, special training etc. required for effective performance of the job;
- (b): As on 01.05.2005, the number of posts at the level of Deputy Secretary/Director under the Central Staffing Scheme which fall vacant during 2005 are 115. The posts of Deputy Secretary/Director are interchangeable under the Central Staffing Scheme.
- (c): As on 01.05.2005, appointment orders of 39 Directors and 32 Deputy Secretaries during 2005 have been issued by the Deptt. of Personnel and Training.
- (d)&(e): As on 01.05.2005, 9 Departments/Ministries have selected officers for which the relevant appointment orders are yet to be issued. This is because of the fact that the Ministries/Departments have not indicated the reasons for deviating from the order of preference suggested by the Civil Service Board (CSB) in selecting the officers from the panels sent to them. Though the appointments of Deputy Secretary/Director level do not require the approval of the ACC, the above cases need ACC approval since the concerned Ministries/Departments have selected the officers by deviating from the order of preference indicated by the CSB. Accordingly, these appointments have been submitted to the Appointments Committee of the Cabinet for a decision.